

gacha and Karnasubarna.

4. Km. 31/6-7 between Loharpur and Morgram.

The error, which had passed unnoticed while replying to the question, is regretted.

11.53 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th November, 1988, agreed without any amendment to the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1988, which was passed by the Lok Sabha at its sitting held on the 22nd November, 1988."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to lay on the Table Minutes (Hindi and English versions) of the Fifty-seventh and Fifty-Eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1988-89

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General) for 1988-89.

11.54 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 5th December, 1988, will consist of:-

- (1) Discussion and voting of Supplementary Demands for Grants (General) for 1988-89.
- (2) Consideration of any item of Government Business carried over from today's Order Paper.
- (3) Consideration and passing of the following Bills, as passed by Rajya Sabha:-
  - a) The Indian Contract (Amendment) Bill, 1988.
  - b) The Warehousing Corporations (Amendment) Bill, 1988.
  - c) The Delhi Prohibition of Eve